## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAROSERA PYARMATATAMEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION APPLICATION NO.	CA No.127/252/HDB/2017 MEMBER (Judl)		
NAME OF THE COMPANY	Confluence Educational Services Pvt Ltd		
NAME OF THE PETITIONER(S)	Confluence Educational Services Pvt Ltd		
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad		
UNDER SECTION	252		

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S-Educar Roddy	p.c.s	cseswarreddy & gmail·com 9502224274	Elwa .

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

C.A. is disposed of by separate order.

MEMBER (Tech)

**MEMBER (Judl)** 

Seshu